219

- Siatement-H

Statement shoving the Payment of Interest on Loans nn' Government Account during 1969-70 to 1985-86.

			-			(Rs. In Crores)
1969-70						157.94
1970-71	20	ě.	•		÷	155.10
1971-72						186-00
1972-73	. J	. =			v	184.53
1973-74	ř			*		196.9
1974-75						170.02
1975-76				. 10.		184.21
1976-77		,				204.09
1977-78		y.	12		÷	218-26
1978-79				2	4	245.65
1979-80			2	÷		267.98
1980-81		. 1		IX.		252.24
1981-82	***	*	198.)	∴ (×	276.14
1982-83					÷	319.85
1983-84				*:		368.65
1984-85	ice).			6	* "	470.09
1985-86	(*)	*	×			544.04
40						

NOTE. —From 1969-70 to 1973-7, 4 the figures include interest on PL-480, (Commodity assistance) and other than PL. 480 loans from USA.

(2) The fiures are at the exchange rate adopted at the time of making the payments of interest.

भ्रपने साथ श्रनधिकृत धनराशि लेकर विदेश जा रहे पकड़े गये व्यक्ति

1986 श्री सोहन लाल धूसिया: श्री शिव कुमार मिश्र:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) संभा-शुल्क अधिकारियों ने जनवरी, 1987 से 25 फरवरी 1987 तक की अवधि में इंदिरा गांधी अन्तर्राष्ट्रीय हवाई अड्डा, नई दिल्ली पर विदेश जाने वाले व्यक्तियों में से कितने व्यक्तियों को अपने साथ अन्धिकृत धनराशि ले जाते हुए पकड़ा है;

- (ख) पकड़े गए व्यक्तियों का पूरा व्यौरा क्या है और उनके पास से कितनी धनराशि जब्त की गयी और वे किन-किन देशों को धन ले जा रहे थे; और
- (ग) क्या वह धनराणि उनका अपनी थी या किसी फर्म अथवा कम्पनी की तथा उसे विदेश ले जाने के पीछे उनकी मंशा क्या थी।

वित्त मत्रालय में राज्य मंत्री (श्री जनार्दन पुजारी): (क) ग्रीर (ख) 1 जनवरी 1987 से लेकर 25 फरवरी, 1987 तक की अवधि के दौरान सीमा गुल्क प्राधिकारियों द्वारा दिल्ली हवाई श्रहे पर 57 व्यक्तियों को उस समय पकड़ा गया था जब वे भारतीय स्रीर विदेशी मुद्रा को अन्धिकृत रूप से देश से वाहर ले जाने का प्रयास कर रहे थे। इसके परिणाम स्वरूप विदेशी मद्राएं मीमा-शल्क अधिनियम के अंतर्गत बरामद की गई थी ग्रीर जब्त की गई थी जिनमें मुख्यतः ग्रमरीका डालर, हांगकांग डालर, सिंगापूर डालर, ग्रास्ट्रेलियन डालर, पौण्ड स्टर्गलग साउदी रियाँल ब्रांदि यार्व चैक श्रीर भारतीय मुद्रा शामिल है जिनका कुल मिला कर मृत्य 29.78 लाख रुएए बैठता है।

ग्रस्त राणि ग्रीर गन्तव्य स्थान सहित पकड़े गए व्यक्तियों का व्यौरा संलग्न विवरण में दिया गया है। [बेखिये परि-णिष्ट 141 अनुपन्न संख्या 86]

(ग) इस बारे में की गई प्रारंभिक जांच से यह पता चला है कि धनराणि उन्हीं संबंधित व्यक्तियों की थी जिनसे यह पकड़ी गई थी और इसे बैंकोंक/ हांगकांग/सिंगापुर/दुबई/लाहोर/कराची को सामान्यता धपने प्रयोग के लिए धथवा बाजार में पुन: बैंचने के लिए विदेशी माल लाने के प्रयोजन हेतु देश से बाहर के जाने का प्रवास किया गया था।

एक मामले में जिसमें 21.4 लाख रु की भारतीय मुद्रा अन्तर्गरत है जॉच पड़ताल करने से पता चला कि इस में ग्रस्त व्यक्ति एकं योता-एजन्सी का प्रबन्ध था और जब्त की गयी रकम उनकी फर्म की थी।

Time allocation for advertisements on Doordarshan

1987. SHRI KALPNATH RAJ:, Willthe Minister of INFORMATION AND. BROADCASTING be pleased to state:

- (a) whether any guidelines are followed in' allocating Doordarshan time for advertisements and in selecting advertisements;
 - (b) if so, what are the details thereof; and
- (c) what was' the revenue of 'Doordarshan from advertisements during the last three-years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A JIT PAN J A); (?) and (b) Yes, Sir. The main guidelines are as follows: —

- (i) Time is allocated on first come first served
- (ii) During rush period, the available time is allocated in such a way as to benefit as many clients as possible without undue dominance of toy client, restricting the time to each client to 30-40 seconds per programme; and
- (iii) In selecting advertisements Doordarshan follows the guidelines contained in the "Code for Commercial advertising oh TV".

(c) The gross revenue of Doordarshan from advertisements during the last three years was as under: —"

1983-84Rs. 19. 79 Crores.

1984-85...... Rs. 31. 44 Crores.

1985-86Rs: 60. 20 Crores.

Time alotted to political parties

1988. SHRI PRAMOD MAHAJAN:Will the Minister of INFORMATIONAND BROADCASTING be pleased tostate the time given by Doordarshanand All India Radio to different AllIndia recognised political parties andtheir Presidents, both separately intheir telecasts and broadcasts respectively in the year 1986?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A JIT PANJA): Both All India Radio and Doordarshan adhere to the news policy and guidelines prepared by the Advisory Committee on official media. Since news worthiness is the main deciding factor for inclusion of items in the news bulletins, there is no rigid apportionment of time to the various political parties. There is also no compilation or storing of information regarding the time given

- to recognised political parties and their Presidents in their broadcasts | telecasts.

Representatives of political parties are invited for broadcast|telecast with specified time allocation only during •Hie General Elections. There were no General Elections in 1986.

Broadcasts and telecasts of sports by All India Radio and Doordarshan

1989. SHRI PRAMOD MAHAJAN; Will the Minister of INFORMATIONAND' BROADCASTING be pleased tostate the time given by Doordarshanand All India Radio in their telecastsand broadcasts for the different im-protant sports i. e. Cricket, Hockey, Football, Kabbaddi, Khokho; etc. during the year 1986?